

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No. 127 - IA/176(AHM)2022  
ITEM No. 128 - IA/384(AHM)2022  
In  
CP(IB) 685 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Padam Electronics  
V/s  
Superchem Coatings Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 01/05/2023**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Harshil Patel, Ld. Adv. for Mr. Lalit Patel, Ld. Adv.  
For the Respondent :Mr. Abhishek Anand, Ld. Adv., Mr. Mohak Sharma, Ld.  
Adv., Ms. Supriyo Banerjee, Ld. Adv. for erstwhile RP

**ORDER**

IA/176(AHM)2022 & IA/384(AHM)2022

The pleadings are complete.

List for hearing before the Regular Bench on 04.07.2023.

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA  
MEMBER (JUDICIAL)**